

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 55
TO BE ANSWERED ON 26.2.2016**

ONE STOP CENTRE FOR WOMEN

***55. SHRIMATI P.K. SREEMATHI TEACHER:
DR. MANOJ RAJORIA:**

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has approved scheme of One Stop Centre (OSC) for Women affected by violence under the Nirbhaya Fund and if so, the details thereof along with its project cost;
- (b) the details of proposals submitted by the States/UTs for setting up of such centres in the country along with the number of proposals approved and the funds released thereunder so far, State/UT-wise;
- (c) the details of pending proposals in this regard along with the time by which these are likely to be cleared;
- (d) the details of OSCs presently established/functional in the country indicating the number of women benefited thereby, State/UT-wise; and
- (e) the further measures taken by the Government to ensure integration of various services viz. medical, police, psychological assistance etc. with the OSCs?

ANSWER

**MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 55 FOR 26.2.2016 SHRIMATI P.K. SREEMATHI TEACHER AND DR. MANOJ RAJORIA REGARDING ONE STOP CENTRE FOR WOMEN.

- (a) The scheme for One Stop Centre for Women affected by violence with total project cost of Rs. 18.58 crore has been approved to be funded under Nirbhaya Fund. The Scheme envisages establishment of 1 One Stop Centre in each State/UT in the first phase. State may opt for setting up One Stop Centre in existing building or newly constructed building in vicinity of within 2 km of existing medical facility. As per the scheme , annual recurring grant and non recurring grant for one centre is Rs. 11.64 lakh and Rs. 2.37 lakh respectively. Apart from the recurring and non recurring grant , a grant of Rs. 37.69 lakh for construction and a grant of Rs. 5.00 Lakh for the refurbishment of the existing building have also been envisaged in the scheme. The scheme is being implemented since 1st April 2015.
- (b) Out of 33 proposals received, the proposals of 31 States/UTs have been approved and funds released to these States/UTs. The Scheme envisages establishment of 1 One Stop Centre in each State/UT in the first phase. The details of the fund released to State/UTs are annexed.
- (c) The proposals of Mizoram and Himachal Pradesh for setting up One Stop Centre involve construction and are pending due to non availability of fund in the concerned head of account. These proposals are likely to be sanctioned in March, 2016.
- (d) The One Stop Centre at Chhattisgarh, Chandigarh, Andaman & Nicobar Islands, Andhra Pradesh, Rajasthan, Puducherry, Odisha, Haryana have become operational. As these Centres have been become operational recently, data regarding number of women benefited have been received only from States of Chhattisgarh and Haryana. As reported by the Government of Chhattisgarh, 131 cases have been registered during the month of September, 2015 to December, 2015 in the One Stop Centre at Raipur Chhattisgarh. Similarly, 48 cases have been registered during the month of September, 2015 to January, 2016 in the One Stop Centre at Karnal, Haryana.
- (e) Under the scheme of One Stop Centre, it has been envisaged to facilitate access to an integrated range of services including medical aid, police assistance, legal aid, psycho-social counselling etc. to the women affected by violence.

**Annexure referred to in reply to Part (b) of the Lok Sabha Starred Question No. 55 FOR 26.2.2016
Shrimati P.K. Sreemathi Teacher AndDr. Manoj Rajoria Regarding One Stop Centre For Women.**

The funds released to State/UTs under One Stop Centre Scheme are as under

Sl. No.	States/UTs	Fund Released (Rs. In lakh)
1	Chhattisgarh	38.22
2	Chandigarh	13.19
3	Uttarakhand	13.19
4	Sikkim	45.88
5	Andaman & Nicobar Islands	13.19
6	Assam	38.84
7	Nagaland	45.88
8	Daman & Diu	45.88
9	Andhra Pradesh	13.19
10	Punjab	43.82
11	Tamil Nadu	45.88
12	Tripura	45.88
13	Goa	45.88
14	Haryana	36.40
15	Telangana	45.88
16	Madhya Pradesh	45.88
17	Uttar Pradesh	45.88
18	Maharashtra	45.88
19	Meghalaya	13.19
20	Odisha	10.28
21	Arunachal Pradesh	13.19
22	Jharkhand	10.26
23	Rajasthan	12.12
24	Karnataka	45.88
25	Puducherry	37.00
26	Kerala	45.08
27	Manipur	12.89
28	Bihar	13.19
29	Gujarat	45.88
30	Dadar Nagar Haveli	43.37
31	Jammu & Kashmir	45.88
